

ITEM NO.14

COURT NO.1

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.13755/2019

(Arising out of impugned final judgment and order dated 18-04-2019 in CWP No. 10325/2019 passed by the High Court of Punjab & Haryana at Chandigarh)

COMMITTEE OF CREDITORS THROUGH PUNJAB NATIONAL
BANK & ANR.

Petitioner(s)

VERSUS

RAVI PRAKASH GOYAL & ORS.

Respondent(s)

(IA No. 89202/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 89203/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) Nos. 29327-29328/2019 (XVII)

(IA No. 50324/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.47947/2020 - CLARIFICATION/ DIRECTION, IA No. 37219/2020 - CLARIFICATION/DIRECTION, IA No. 65757/2020 - EARLY HEARING APPLICATION, IA No. 57427/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 50833/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 20172/2020 - INTERVENTION APPLICATION, IA No. 50831/2020 - INTERVENTION/IMPLEADMENT, IA No. 37218/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 191413/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 05-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Dr. Abhishek Manu Singhvi, Sr.Adv.
Mr. Bishwajit Dubey, Adv.
Mr. Spandan Biswal, Adv.
Ms. Srideep Bhattacharyya, Adv.
For M/s.Cyril Amarchand Mangaldas Aor, AOR

For Respondent(s)

Mr. B. Krishna Prasad, AOR

Ms. Charu Bansal, Adv.
Mr. S. S. Shroff, AOR
Mr. Vaijant Paliwal, Adv.

Mr. Gaurav Goel, AOR

Mr. Harish Salve, Sr. Adv.
Mr. Neeraj Kishal Kaul, Sr. Adv.
Mr. Vivek Reddy, Sr. Adv.
Mr. Manmeet Singh, Adv.
Ms. Nishtha Chatrurvedi, Adv.
Ms. Shatakshi Tripathi, Adv.
Mr. Krishna Kumar Singh, AOR

Mr. Tushar Mehta, SG
Mr. Zoheb Hussain, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Mohd. Akhil, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Sandeep Bajaj, Adv.
Mr. Soayib Qureshi, AOR
Mr. Kamal Kant, Adv.

Ms. Ranjeeta Rohatgi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned Senior Advocates and learned Solicitor General
appearing for the parties for some time.

As prayed, list the matters on 19-4-2022 for further hearing.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)